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Title: The Minister of Steel laid a statement regarding status of implementation of the recommendations contained in the 37th Report of the Standing Committee on Labour on 'Welfare of legal heirs of deceased workers of Rourkela Steel Plant – A case study', pertaining to the Ministry of Steel.

THE MINISTER OF STEEL (SHRI BENI PRASAD VERMA): Madam, I beg to lay the statement on the status of implementation of the recommendations contained in the Thirty-Seventh Report of the Standing Committee on Labour (Fifteenth Lok Sabha) in pursuance of the direction 73-A of the Hon'ble Speaker, Lok Sabha vide Lok Sabha Bulletin - Part II dated the 1st September, 2004.

The aforesaid Thirty- Seventh Report was presented to the Lok Sabha and laid in Rajya Sabha on the 6th May, 2013. The Report relates to the 'Welfare of Legal heirs of deceased workers of Rourkela Steel Plant - A case study' of the Ministry of Steel.

The Committee in the said report has made a total of fifteen recommendations on aims, objectives and achievements of the Ministry indicating where action is called for on the part of the Government,

The Action Taken Statement on the recommendations/observations contained in the Report of the Committee had been sent to the Standing Committee on Labour on 13th August, 2013 and 18th December , 2013.

The present status of implementation of various recommendations made by the Committee is indicated in the annexure of the Statement, which is hereby laid on the Table of the Lok Sabha. I would not like to take the valuable time of the House in reading out all the contents given in the attached Annexure.

I would request that this may be considered as read in the House.